

Annexure-2

Name of the corporate debtor:- Gourmet renaissance Private Limited (in Liquidation)

Date of commencement of liquidation :- 13/08/2021 (Liquidation order dated 05/08/2021 was made available on NCLT Portal on 13/08/2021)

List of stakeholders as on: 26/01/2023

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Suniel H Bharwani	USFC1	25-03-19	25,200,000	-	unsecured loan	-	-	-	-	25,200,000	-	Note 1
2	Malaya Hospitality Services P Ltd	USFC2	25-03-19	165,000,000	-	unsecured loan	-	-	-	-	165,000,000	-	Note 1
3	Meru Kapital Private Limited	USFC3	25-03-19	60,000,000	-	unsecured loan	-	-	-	-	60,000,000	-	Note 1
4	Jayantilal Investments	USFC4	25-03-19	1,137,000	-	unsecured loan	-	-	-	-	1,137,000	-	Note 1
5	Invent ARC Private Limited (Neogrowth Credit Private Limited)	USFC5	26-03-19	2,682,425	2,682,425	unsecured loan	-	0.57%	-	-	-	-	Claim received in CIRP
6	Invent ARC Private Limited (United Petro Finance Limited)	USFC6	05-09-19	751,591	751,591	unsecured loan	-	0.16%	-	-	-	-	Claim received in CIRP
7	Invent ARC Private Limited (Arohan Financial Services Ltd)	USFC7	10-05-19	1,071,273	-	unsecured loan	-	-	-	-	-	1,071,273	Note 2
	Total			255,842,289	3,434,016		-	0.73%	-	-	251,337,000	1,071,273	

Note 1 :- Form C under Voluntary Liquidation process was received in word format and w/o sign during CIRP, no claim received in Liquidation

Note 2 :- Claim received in CIRP, admitted Rs. 891072.63 in CIRP; documents supporting to Form c are sought from IRP /RP